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WP-44835-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 19th OF JANUARY, 2026

WRIT PETITION No. 44835 of 2025

ABHISHEK JAIN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Y.M. Tiwari - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondent/State.
.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

rk.